

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-518

IB-546/ND/2017
IA/5463/2021, IA/2893/2022

IN THE MATTER OF:

Vinayak Advertising

.....Applicant

Vs.

Rajesh Gems and Jewels Pvt. Ltd. & Ors.

.....Respondent

SECTION

U/s 9 IBC Liq

Order delivered on 31.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent : Adv. Sahil Khurana, Adv. Hitesh for R-2, Gautam
Singhal, Adv & Rajat Chaudhary
For the Liquidator : Yogender Pal Singhal

ORDER

Due to paucity of time, list this matter on **19.07.2024.**

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**